NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 16/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 16/2008
NAME OF THE COMPANY	X Calibre Knives Pvt Ltd
NAME OF THE PETITIONER(S)	B Venkateswara Rao & Others
NAME OF THE RESPONDENT(S)	X Calibra Knives Pvt Ltd & (09) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Sindhu kuran	R8	9948043424.	C Sindhu

Enclosed Order Sheet

Heard Ms C. Sindhu Kumari, Learned Counsel for the Respondent. None appears for the Petitioner.

The Learned Counsel for the Respondent requested to adjourn the matter as her senior counsel is not available. Post the case on 25.10.2017

Member (T)   Member (J)

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